

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. IA (Companies. Act) /1/2023 in C.P. 2268/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

NAME OF THE PARTIES:- Connect Residuary Pvt Ltd

Section: Rule 11 of NCLT 441 R/W 129 of Companies Act, 2013

ORDER

Ld. Counsel, Kala Agarwal appeared for the Petitioner. Due to paucity of time matter could not be taken up on board. List this matter on **03.06.2024.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

LAKSHMI GURUNG
Member (Judicial)